

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 309
ANSWERED ON 21.07.2026

FERRY SERVICES IN ANDHRA PRADESH

309. SHRI SANA SATHISH BABU:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the details of ferry services operating across rivers, reservoirs, and coastal areas in Andhra Pradesh along with the route-wise details thereof;
- (b) the funds allocated, sanctioned, disbursed and expended for development and operation of ferry services in Andhra Pradesh since 2021, year-wise;
- (c) the district-wise number of ferry terminals, jetties and related infrastructure developed in Andhra Pradesh with steps taken to ensure that safety standards are met out; and
- (d) whether Government proposes to expand ferry services along coastal and inland waterways to enhance connectivity in Andhra Pradesh, if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) The operation and management of the ferry services (including route-wise data) across rivers, reservoirs and coastal areas is within the jurisdiction of the State Governments and no such data is maintained Centrally.
- (b) The Ministry of Ports, Shipping and Waterways has not allotted fund for operation of ferry services on National Waterways in Andhra Pradesh.
- (c) and (d) Inland Waterways Authority of India, an autonomous organization under the Ministry of Ports, Shipping & Waterways has acquired land for construction of two terminals on National Waterway-4 at (i) Muktyala in NTR District and (ii) Harischandrapuram in Guntur District of Andhra Pradesh. The construction of Ro-Ro terminal at Muktyala has been completed and work for construction of Harischandrapuram terminal has been awarded in November, 2025. Further, enforcement of safety standards for ferry services and the ferry service operation are responsibility of the State Government.
